

राष्ट्रीय कम्पनी विधी अधिकरण
National Company Law Tribunal
छठी मंजील, फाउन्टेन दूरसंचार भवन नं. 1,
6th Floor, Fountain Telecom Bldg. No. 1,
सेंट्रल दूरसंचार भवन के पास, एम. जी. मार्ग
Near Central Telegram Bldg., M. G. Road,
फोर्ट, मुंबई-400 001 / Fort, Mumbai-400 001.
Phone No.: 22717200
Website : www.nclt.gov.in

SHADAB AHMED SHABIR
DAMASK ESTATE P.LTD. ^{PATEL}

CP. 13 of 2015
CA 69 of 2015

1. Adv. Kunal Dwivedi

2. Adv. Amit Kakri
1/b Little Ln

Adv

1) Adv. Khan Javed Akhtar } petitioner Adv.
Adv. Pandey }
Shadab Patel — Affdavit
petitioner

C.P.
13 of 2015
C.A. 69/2015
C.A. 57A/2016

06/04/2017.

ORDER

CA No.57A/2016 & CA No.69/2015 in CP No. 13/397-398/NCLT/MB/MAH/2015

As to CA 57A of 2016, for the Respondent side agreed for grant of leave to the petitioner placed the facts mentioned in the Applications before this Bench in an affidavit save and except the averments about 2nd Respondent getting married and other personal allegations against father, this Bench hereby grants leave to the Petitioner to file Affidavit to bring in the facts that have been mentioned in the Application except the allegations in relation to the personal life of 2nd Respondent, without prejudice to the rights and contentions of the Respondents side within two weeks, reply within two weeks, rejoinder, if any, within one week.

As to CA 69/2015, the Respondent side has candidly submitted that they do not have any objection to allow this Amendment, if it is without prejudice to the rights and contentions of the Respondent side, this Bench hereby allows this Amendment without prejudice to the contentions of the Respondents directing the Petitioner side to carry out the amendments within two weeks hereof, reply if any from the Respondents and proposed Respondents within two weeks thereof, rejoinder if any within one week thereof.

List this CP13/2015 for hearing on 25.06.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)